

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 28304/2021

RAM BAHADHUR SINGH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.154211/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.154212/2021-EXEMPTION FROM
FILING O.T. and IA No.154210/2021-EXEMPTION FROM SURRENDERING
WITHIN TIME

IA No. 154210/2021 - EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 10-12-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
[IN CHAMBER]

For Petitioner(s)

Mr. Naresh Kumar, AOR (NP)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None for the petitioner(s).

List in the second week of January, 2022.

(NIRMALA NEGI)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)